

Annexure-7

Name of the corporate debtor: Shri Nath Resedenci Pvt. Ltd.; Date of commencement of liquidation: 16.02.2024; List of stakeholders as on: 03.05.2024

List of other stakeholders, if any (other than financial creditors and operational creditors)
(Amount in ₹)

Sl. No.	Name of stakeholder	Category of stakeholders (preference shareholders / equity shareholders / partners / others)	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee						% share in total amount of claims admitted
1	M/s Alchemist Asset Reconstruction Company Ltd.	Other Secured Stakeholders	21-03-2024	488,336,905	488,336,905	Other Secured Stakeholder	NA	NA	488,336,905	100					The said claim amount is accepted, subject to the submission of the Form-G Proof of Claim by any other Stakeholder (Under Regulation 20 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016) as the currently the said claim has been submitted in Form-D due to limitation for the secured other creditor to specify its security in the claim Form-G.
Total				488,336,905	488,336,905				488,336,905						